

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NOTIFICATION NO. 25**

Dated Guwahati, the 8<sup>th</sup> March, 2021

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Suman Shyam and Hon'ble Mr. Justice P. K. Deka as Portfolio Judges for newly created Judicial Districts at Hojai and Charaideo, respectively, under Rule 3A of Chapter-I of Gauhati High Court Rules in addition to the Districts allocated earlier vide Notification No. 18, dated 09.02.2021.

This order will come into force with immediate effect.

By Order,

*Sd/- Raktim Duarah*  
**REGISTRAR GENERAL**

**Memo No.HC.III-13/2006/1005-1018/G, dated 8<sup>th</sup> March, 2021**

Copy for information to:

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl, Itanagar Permanent Bench, Naharlagum.
3. The District & Sessions Judge, \_\_\_\_\_, Assam
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload this notification in the website of Gauhati High Court.
10. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The AO(J) \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Court Master, Court No \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Court Officer No.1, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**